

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 6th March, 2022

No. HCM/C-46/98-A&E/III : Tender in the prescribed format duly filled and sealed addressed to the undersigned are invited from the reputed firms for supply of original PRINTER CARTRIDGES/TONNER HP 88(A), HP 78(A), HP 12 (A), Canon Cartridge-925, Canon Cartridge-303, Canon Cartridge-326, Canon Cartridge-328, Canon Cartridge-337, Canon Colour Toner no. 054 (Toner for image Class MF-643 CDW Black, Cyan, Magenta & Yellow), Canon Colour NPG-67 cartridge 1 set, Epson L805/673 ink (6 colours set), Ricoh Toner 1230D, Ricoh Toner 2501S, Ricoh Toner 2014S, Ricoh Toner 2014HS, Gestetner Ink (CPI-10 & DX-2430), Gestetner - Copy Master (CPI-10 & DX 2430), Ricoh Colour Ink-2011, Ricoh Colour Toner MPC-2030, Samsung pro Xpress (MLT-D203S) and Epson 372 Cartridge to this Registry. The quotation papers shall be received by this Registry upto 11.00 a.m. of the 22nd April, 2022 (Saturday) and the sealed quotation papers shall be opened on the same day at 1.00 p.m. in the presence of the quotationist(s), if any. The rates should be quoted clearly inclusive of all other charges like GSTs etc.

The quality, name of the brand and company's prescribed warranty period shall be mentioned clearly.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

The firm shall have local outlet/shop at Imphal. Furnishing of its particulars viz, name, address, phone number etc. are mandatory.

Tender documents indicating full details may be collected from the office of the undersigned on any working day between 10.00 a.m. to 3.00 p.m. upto 21st April, 2022.

Sd/-

(PH. JAPAN SINGH)

I/C REGISTRAR (ADMN./PM&P)

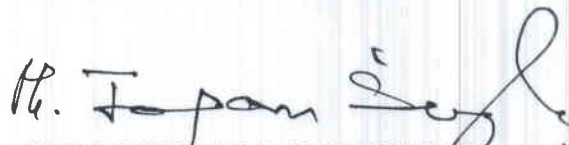
HIGH COURT OF MANIPUR

Imphal, the 6th March, 2022

Endt. No. HCM/C-46/98-A&E/III 6402-08

Copy to :

1. The CPC, High Court of Manipur
for uploading the same in the official website of this Registry.
2. The Editor
 - i) The Huiyen Lanpao (Manipuri)
 - ii) The Sangai Express (English)*- For publication of the above notice in the newspaper within 2 cols x 12cms for one day and submit the bill in triplicate copies for early payment.*
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.


I/C REGISTRAR (ADMN./PM&P) 06/4/22
HIGH COURT OF MANIPUR